GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS & SPORTS DEPARTMENT OF SPORTS

LOK SABHA UNSTARRED QUESTION NO. 1288 TO BE ANSWERED ON 28-07-2025

RECOGNITION OF GOVERNING BODY FOR MMA IN INDIA

1288. DR. ANGOMCHA BIMOL AKOIJAM:

Will the Minister of Youth Affairs and Sports be pleased to state:

- (a) whether the Government is aware that in the country, multiple bodies such as Mixed Martial Arts (MMA) India, the Federation of MMA India (FMMAI) and the All India MMA Federation (AIMMAF) are claiming to be the official governing body for the sport;
- (b) whether the Government and the Indian Olympic Association (IOA) have officially recognized any one federation to govern and represent India in MMA at international competitions, including the Asian Games;
- (c) if so, the steps taken/being taken by the Government to resolve the dispute among these federations and ensure proper representation of India at the 20th Asian Games in MMA;
- (d) whether the Government proposes to allow the professional athletes to represent India in the MMA competition at the 20th Asian Games; and
- (e) if so, the details thereof?

ANSWER

THE MINISTER OF YOUTH AFFAIRS AND SPORTS [SHRI MANSUKH MANDAVIYA]

- (a) to (c) This Ministry has not recognized any federation as National Sports Federation (NSF) for the sport of Mixed Martial Art (MMA) though there are multiple bodies claiming to be the governing body for MMA sport. Recognition by the Ministry of a sports federation as a National Sports Federation for a particular sport is done in accordance with the criteria laid down in the National Sports Development Code of India, 2011 and subsequent guidelines issued from time to time.
- (d) & (e) Entries of athletes/teams for participation in Asian Games is done by the Indian Olympic Association (IOA), in terms of the criteria and guidelines prescribed by the Olympic Council of Asia and the concerned International and Asian federations of the respective sports disciplines.
